- (d) whether Government have accepted all the recommendation of the Aggarwal Committee;
- (e) if so, whether Government propose to implement them; and
 - (f) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) The Expert Group constituted to review the provisions of Prasar Bharati Act, 1990, has submitted its report recently. Further action on the recommendations contained in the report, would be taken after consultations with representatives of political parties, media.and employees' associations.

- (c) Aggarwal Committee has suggested the creation of a "Management Pool" comprising officer from Programme, Engineering and News cadres.
- (d) to (0 Government have accepted most of the recommendations made by the Committee and a decision has also been taken to implement the same. Only six out of the total ninety-eight recommendations, have not been accepted. Implementation of some of the recommendations would depend upon the requirenments and availability of resources from time to time.

Transfer of Central Excise and Custom Inspectors

2899. DR. D. VENKATESHWAR RAO: Will the Minister of FINANCE be pleased to state:

- (a) whether the enmass transfer of 151 inspectors of Central Excise and Customs has paralysed the work in the Commissionerate, its range Offices and the Air Cargo Complex in Hyderabad;
- (b) if so, what are the main reasons for the transfers;
 - (e) what are their demands; and
- (d) what steps have been taken to restore the work which has greatly affected the State Government?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (d) The transfer of Inspectors issued in the common-cadre Commissionerates of Hyderabad, Guntur and Vuhakhapatnam, in April 1996 was an annual cenral transfer order; which included 17 lispctors who were transferred to Guntur/ Vishakhapatnam Commissionerates. The main demand was for stay of transfer orders by the Inspectors of Hyderabad. The order has been reviewed and the general transfer order has been implemented barring a few inter-Commissionerate transfers from Hyderabad to Vishakhapatnam and Guntur Commissionerate. The transfer did not affect the work of the State Government and the revenue collection at all.

मध्य प्रदेश में साहसिक पर्यटन को बढ़ावा देने के संबंध में प्रस्ताव

2900. श्री राष्ट्रवची: क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को मध्य प्रदेश सरकार की ओर से राज्य में साहसिक पर्यटन को बढ़ावा देने के संबंध में कोई प्रस्ताव प्राप्त हुए है;
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) केन्द्र सरकार द्वारा उन प्रस्तावों पर क्या कार्यवाही की गई है, यदि नहीं, तो उसके क्या कारण हैं?

संसदीय कार्व मंत्री तथा पर्वटन मंत्री (श्री श्रीकान्त चैता): (क) से (ग) जी, हां। मध्य प्रदेश सरकार को साहसिक पर्यटन के उद्देश्य से प्रदान की गई वित्तीय सहायता, विजरण में दी गई है।

विवरण

साइसिक झेड़ाओं के लिए स्वीकृत स्कीमों को दर्शने बाला विवरण-पत्र

मध्य प्रदेश

क्रम सं.	परियोजना/स्कीम का नाम	(लाख रूपयाँ में) स्वीकृत राशि	
1.	अपरलेक, भोपाल हेतु जल क्रीड़ा		
	उपकरण	10.09	
2.	शिवपुरी के लिए नावें	1.83	
3.	ग्वालियर के टिगारा बांध एवं		
	नरवर के लिए जलक्रीडा उपव	हरण ११.२०	

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4.	तवा बांध हेतु जलक्रीड़ा उपकरण	
	तथा तम्बुओं में अखास	13.61
5.	तम्बुओं में आवास	6.00
6.	पन्ना राष्ट्रीय उद्यान में आधारभूत	
	संरचना का प्रावधान	19.54
7.	तम्बुओं में आवास	3.50
8.	ओर्स्स के लिए तम्बु	2.85
9.	अपर लेक, भोपाल के लिए होबरक्राफ्ट	6.22

Lending by Public Sector Banks 2901. SHRINAGMANI: SHRI ISH DUTT YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) the total lending of Public Sector Banks as on date of annual closing, bankwise, and during the last three years and the shares of lending to small fanners with details of number of accounts/amount outstanding for each bank during the period;
- (b) whether Government have issued any instructions to public sector banks regarding fixation of any target amount and number of accounts for lending to small farmers in any given years; and
- (c) if so, the details thereof and the steps being taken by Government to increase the ratio of lending to small fanners?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) The information is being collected and will be laid on the Table of the House.

Steps taken by Government to reduce Maternal Mortality Rate in the country

2902. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a study report of World Bank that "maternal mortality rates in India's rural areas are among the highest in the world" and "maternal health strategy as far to go" as reported in the Times of India dated 24.6.1996;

- (b) if so, the details thereof and reasons therefor; and
- (c) what steps Government have taken so far to improve India's health agenda particular "reproductive health" and "low fertility" with reported World Bank's loan of 350 millions proposed to be given to India?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Yes, Sir. The Maternal Mortality Rate in rural areas was reported to be 448 per 100,000 live births by the National Health Survey (1992-93). Factors responsible for high maternal mortality rate in rural reas, inter alia, include low socio-economic status, inaccessability or to health services and inadequate infrastructure.

(c) Government propose to launch the Reproductive and Child Health Project with assistance from the World Bank in 1997. Preparatory work on the project proposal has been completed and a World Bank Appraisal Mission is expected to appraise the project later this year. The amount of loan is not yet finalised.

WB assistance for development of intensive agriculture

2903. SHRI LACHHMAN SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether World Bank provides any financial assistance for the development of intensive agriculture;
- (b) if so, the details of assistance provided during the last six months;
- (c) whether any condition has been put thereon; and
 - (d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Yes Sir. The details of projects with World Bank assistance for the development of intensive agriculture are at the Statement (See below);

(c) and (d) IDA development credits carry no interest and are repayable over 35 years, including a grace period of 10 years. However, a service charge of 0.75% is levied on the